

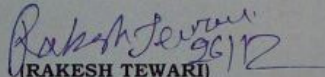
**OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

**ORDER**

In partial modification of this office earlier order no. 6991-7006/Judl./N-E/KKD/Delhi/2016 dated 22.12.2016, **all the cases pending in the Court of Sh. Gorakh Nath Pandey, ADJ-02/NE, as per updated list attached herewith, are hereby withdrawn and assigned to the Court of Sh. Ashwani Kumar Sarpal, ADJ-01/NE, for disposal in accordance with law w.e.f. 02.01.2017.**

All the Records/Registers pertaining to the court presided over by Sh. Gorakh Nath Pandey, ADJ-02/NE, shall stand transferred to the Court of Sh. Ashwani Kumar Sarpal, ADJ-01/NE.

- Note :-**
1. Concerned Ahmad/Nazir of the Transferor Court is directed to send the files/records/proceedings to the Transferee Court in all respects immediately with the instructions to the Parties or other concerned/witness/applicants to appear before the Transferee Court on the date fixed and ensure that the list of transferred cases is displayed outside the Court room/Ahlmad room, so that no inconvenience is caused to the Lawyers and litigants.
  2. If any case that is not covered within this order that need to be transferred to the said court, the concerned Transferor Court may furnish report to this office, to the effect for further appropriate orders.

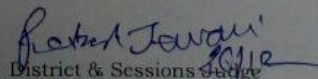
  
**(RAKESH TEWARI)**  
District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.

**No. 7102-17 /Judl./N-E/KKD/Delhi/2016**

**Dated 26/12/16**

**Copy forwarded for information and necessary action to :-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Member Secretary, State Court Management System Committee (SCMSC), Hon'ble High Court of Delhi, New Delhi.
3. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
4. The Chairman, District Sub-Committee for East, Shahdara & North-East District, Karkardooma Courts, Delhi.
5. The Judicial Officers concerned with the request to direct the concerned official to paste a copy of this order alongwith list of cases, outside their Court Rooms/Ahlmad Rooms.
6. The Secretary, Shahdara Bar Association, Karkardooma, Delhi, to display this order alongwith the list of transferred cases on the notice board, for information to all the Lawyers/Litigants.
7. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
8. The Administrative Officer (Judl.) of Filing/Facilitation Center, North-East District, Karkardooma Courts, Delhi.
9. The Administrative Officer (Judl.) of Copying Agency/Record Rooms, Karkardooma Courts, Delhi.
10. The PRO/APRO, Karkardooma Courts, Delhi.
11. The Website Committee, Tis Hazari Courts & Karkardooma Courts, Delhi, with the direction to display this order alongwith the list of transferred cases on this district website immediately, for information to all concerned.
12. Reader to the undersigned.
13. Notice Board, through Care Taker, North-East District, Karkardooma Courts, Delhi to display for information to all concerned.

  
District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.